

GOVERNMENT OF INDIA  
MINISTRY OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES  
DEPARTMENT OF PUBLIC ENTERPRISES

**LOK SABHA**

**UNSTARRED QUESTION No. 3263**

**TO BE ANSWERED ON 07.08.2018**

**Revival of PSUs/Industrial Units**

**3263. SHRIMATI POONAMBEN MAADAM:**

Will the Minister of HEAVY INDUSTRIES & PUBLIC ENTERPRISES be pleased to state:

- a) whether the Government has any scheme or action plan to protect sick Public Sector Undertakings (PSUs) and for revival/ rejuvenation of PSUs/industrial units which have been closed down;
- (b) if so, the details thereof indicating the details of the PSUs/industrial units where revival plan is being implemented, State and location-wise; and
- (c) the action taken/being taken by the Government to provide means of livelihood to the workers employed in the sick/closed down PSUs?

ANSWER

**THE MINISTER OF STATE FOR HEAVY INDUSTRIES & PUBLIC ENTERPRISES**

**(SHRI BABUL SUPRIYO)**

(a) & (b): Department of Public Enterprises (DPE) has issued guidelines for revival and restructuring of sick/ incipient sick and weak Central Public Sector Enterprises (CPSEs) on 29.10.2015 to be followed and implemented by the administrative Ministries /Departments for revival/ restructuring or closure of CPSEs under their administrative control.

Further, as the CPSEs function under the administrative control of concerned Ministries/ Departments, all matters relating to revival/ rejuvenation of closed CPSEs/ units of CPSEs are dealt by the concerned administrative Ministry/ Department on a case-to-case basis.

(c): The interest of the employees is kept in view by the administrative Ministry/ Department while formulating revival/ restructuring/ closure plans which include provision of Voluntary Retirement Scheme (VRS)/ Voluntary Separation Scheme (VSS) as per extant DPE's guidelines. The revised guidelines for time bound closure of sick /loss making CPSEs issued by DPE on 14.6.2018, inter alia, provide for payment of VRS/VSS at 2007 notional pay scale to employees of CPSEs under closure irrespective of the existing pay scales of the company.

The Counselling, Retraining & Redeployment (CRR) Scheme of the Government provides opportunity of self/wage employment to the employees or their dependents separated under VRS/ VSS due to closure/restructuring of the CPSEs. The Scheme aims at providing short duration skill / entrepreneurship development training programmes to equip the beneficiaries for self/ wage employment.